

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-310
IB-1634/ND/2019

IN THE MATTER OF:

M/s. Mitsubishi Elecator India Pvt. Ltd.
Vs
M/s. Ireo Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 04.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

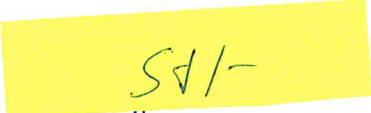
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Arguments heard. Reserved for orders. In the meantime, Ld. Counsels for both the parties are directed to file written synopsis within three days.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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